

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/6019/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr.Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 18th August, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJNB/5015, dtd 16.08.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 20.08.2022 with permission to leave the station, with the official vehicle, at own cost, from the evening of 18.08.2022 till the morning of 22.08.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/6020/A, dated 18.08.2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)